

STATEMENT SHOWING BENCH WISE INSTITUTION, DISPOSAL AND PENDENCY
OF COMMERCIAL MATTERS IN THE HIGH COURT OF HIMACHAL PRADESH, SHIMLA, AS ON 30.11.2018

FORMAT FOR STATISTICAL DATA
(RULE 3)

| Sr. No. | Name of the Court | No. of cases pending (on the 1 st day of the Month of November, 2018) | No. of new cases instituted (during the month as per column 3) | Total cases pending in the court (on the last day of the month as per column 3) | No. of cases disposed (during the month as per column 3) | Average No. of days taken to decide the case |
|---------|-------------------------------|--|--|---|--|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Commercial Division | 158 | 3 | 161 | - | - |
| 2. | Commercial Appellate Division | 6+3* | - | 6+3* | - | - |
| | | | | | | |

NOTE: * 6 Arbitration Appeals (ARB.A) + 3 Original Side Appeals (OSA)